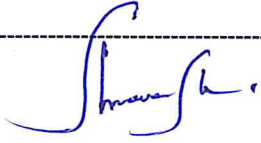


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 110/16	TP 57/17	For compli- ance	433(e)	Ruchi Soya Industries Ltd. Vs Bhadravathi Balaji Oil Palms Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	SHRAVAN S. LOKNE 9611562268	PETITIONER	

Orders passed vide separate orders.

MEMBER (J)

P.T.O.

The matter is listed today for consideration. After verifyiung the records, it has come to the notice that the Petitioner has not complied in issuing demand notice required under the Code.

Therefore, the matter is again listed for clarification on 09.10.2017.



MEMBER (J)